

COURT-II

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

**Appeal No. 233 of 2014 & IA Nos. 370, 371 of 2014
& Appeal No. 266 of 2014**

Dated: 10th February, 2016

**Present: Hon'ble Mr. Justice Surendra Kumar, Judicial Member
Hon'ble Mr. I. J. Kapoor, Technical Member**

Appeal No. 233 of 2014 & IA Nos. 370, 371 of 2014

In the matter of:

Sasan Power Limited

...Appellant(s)

Versus

Central Electricity Regulatory Commission & Ors. ...Respondent(s)

Counsel for the Appellant(s) : Mr. J.J. Bhatt, Sr. Adv.
Ms. Sadapurna Mukherjee

Counsel for the Respondent(s) : Mr. Saurabh Mishra for R-1
Mr. Sitesh Mukherjee &
Ms. Akansha Tyagi for R-2
Mr. Sanjey Sen, Sr. Adv.
Mr. Matrugupta Mishra,
Mr. Ruth Elvin for R-3
Mr. G. Umashathy for R-4
Mr. Rajiv Srivastava for
R-5 to R-8
Mr. Anand K. Ganesan for R-9
Mr. Alok Shankar for R-10
Mr. Rahul Dhawan
Mr. Shailabh Tiwari R-11 & 12 Mr.
M.G. Ramachandran,
Ms. Poorva Saigal,
Mr. Shubham Arya for R-12 to 15

Appeal No. 266 of 2014

In the matter of:

Lahmeyer International Pvt. Ltd.

...Appellant(s)

Versus

Central Electricity Regulatory Commission & Ors.

...Respondent(s)

Counsel for the Appellant : Mr.SanjeySen, Sr. Adv.
Mr. Matrugupta Mishra
Mr. Ruth Elvin

Counsel for the Respondent(s) : Mr.Saurabh Mishra for R-1
Mr.Sitesh Mukherjee &
Ms.AkanshaTyagiR-2
Mr. Rajiv Srivastava for
R-5 to R-8
Mr.Anand K. Ganesan for R-9
Mr.Alok Shankar for R-10
Mr. M.G. Ramachandran,
Ms.PoorvaSaigal,
Mr.ShubhamArya for
R-12 to 15

ORDER

We have heard the learned counsel for the Respondents and they have completed their arguments. Rejoinder submissions, on behalf of the Appellant have also been completed. Thus, the arguments in Appeal No. 233 of 2014 have been concluded.

We have heard Mr. Sanjey Sen, Learned counsel appearing on behalf of the Appellant in appeal No. 266 2014 and he has finished his arguments. The learned counsel for the Respondents have also completed their arguments. Mr.Sanjay Sen has also been heard in rejoinder submissions of the Appellant.

In both the Appeals, being Appeal Nos. 233 of 2014 & Appeal No. 266 of 2014, **Judgement is reserved.**

(I. J. Kapoor)
Technical Member
vg

(Justice Surendra Kumar)
Judicial Member